

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-27-2020

Shamsunder V. Kamat. Petitioner.

Versus

The State of Goa and others. Respondents.

Mr. Sahish Mahambrey, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. P. Arolkar, Adl. Govt.
Advocate for Respondents No.1 to 5.

Mr. A.D. Bhohe, Advocate for Respondents No.6 to 9.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 4th January, 2021.

P.C. :-

Place the matter in the week commencing from 7th February, 2021 at the end of admission board since, the matter is to be finally disposed of.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.